

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 433 OF 2019
IN DFR NO. 4984 OF 2018

Dated: 24th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Greenko Budhil Hydro Power Pvt. Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Tushar Srivastava
Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua for R-2

Mr. Ravi Kishore
Mr. Rajshree Chaudhary for R-3

ORDER

IA NO. 433 OF 2019

(Application for condonation of 155 days' delay in filing appeal)

Heard learned counsel for the parties.

Reserved for Orders.

(S.D. Dubey)
Technical Member
tpd/mkj

(Justice Manjula Chellur)
Chairperson